

Annexure B

(2) In clause 41, for Annexure I, the following Annexure shall be substituted, namely:-

“Format for submitting the quarterly financial results by companies other than banks

(Rs. In Lakhs)

Particulars	3 months ended (dd/mm/yyyy)	Corresponding 3 months ended in the previous year (dd/mm/yyyy)	Year to date figures for current period ended (dd/mm/yyyy)	Year to date figures for the previous year ended (dd/mm/yyyy)	Previous accounting year ended (dd/mm/yyyy)
	Audited/ Unaudited*	Audited/ Unaudited*	Audited/ Unaudited*	Audited/ Unaudited*	Audited/ Unaudited*
1. Net Sales/Income from Operations					
2. Expenditure a. Increase/decrease in stock in trade and work in progress b. Consumption of raw materials c. Purchase of traded goods d. Employees cost e. Depreciation f. Other expenditure g. Total (Any item exceeding 10% of the total expenditure to be shown separately)					
3. Profit from Operations before Interest & Exceptional Items (1-2)					
4. Other Income					
5. Profit before Interest & Exceptional Items (3+4)					
6. Interest					
7. Profit after Interest but before					
8. Exceptional Items (5-6)					
9. Profit (+)/ Loss (-) before tax (7+8)					
10. Tax expense					
11. Net Profit (+)/Loss(-) from Ordinary Activities after tax (7-8)					
12. Extraordinary Item (net of tax expense Rs.....)					
13. Net Profit (₹).Loss(-) for the period (9-10)					

14. Paid-up equity share capital (Face Value of the Share shall be indicated)					
15. Reserve excluding Revaluation Reserves as per balance sheet of previous accounting year					
16. Earnings Per Share (EPS) (a) Basic and diluted EPS before Extraordinary items for the period, for the year to date and for the previous year (not to be annualized) (b) Basic and diluted EPS after Extraordinary items for the period, for the year to date and for the previous year (not to be annualized)					
17. Public shareholding - Number of shares - Percentage of shareholding					
18. Promoters and promoter group Shareholding ** a) Pledged/Encumbered - Number of shares - Percentage of shares (as a % of the total shareholding of promoter and promoter group) - Percentage of shares (as a% of the total share capital of the company) b) Non-encumbered - Number of Shares - Percentage of shares (as a% of the total shareholding of promoter and promoter group) - Percentage of shares (as a % of the total share capital of the company)					

*strike off whichever is not applicable

**for the quarter ended December 2008, March 2009, June 2009 and September 2009 only the figures for the relevant quarter needs to be disclosed.